

#### **UIDSMT scheme in Madhya Pradesh**

†1645. MISS ANUSUIYA UIKEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a proposal has been sent to the Central Government by State level empowered committee after accepting the proposal amount involving Rs.6377.55 lakhs under UIDSMT scheme of Madhya Pradesh relating to urban renovation and road construction of Gwalior;

(b) if so, the date on which Central Government has received this proposal and the amount released by the Central Government till now in this regard; and

(c) if the amount is not released after receiving the proposal, by when it will be released and the reasons behind the delay in proposal?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. The State Level Sanctioning Committee of Madhya Pradesh in its meeting held on 27.9.2007 approved 3 projects at Gwalior namely Sewerage at Rs. 66.50 crore, Road at Rs. 46.47 crore and Urban Renewal at Rs.17.30 crore.

(c) During 2008-09, Planning Commission provided additional allocation of Rs.5000.00 crore for clearing the pending projects approved up to December 2008 on one town - one project basis. On the basis of the priority provided by the State of Madhya Pradesh, the Sewerage Project out of the three projects at Gwalior was taken up for release against this additional allocation and 1st installment of ACA amounting to Rs.31.39 crore was released. As the State has already exhausted its 7 year Mission allocation, funds for the remaining project cannot be released.

#### **Proposals for new metro rail networks**

1646. SHRI T.K. RANGARAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there are proposals for new Metro rail networks received from State Governments;

(b) if so, the details of the proposals; State-wise;

(c) whether necessary clearances have been given to each of these projects; project-wise details; and

(d) the present status of these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) The Central Government have received two Detailed Project Reports from State Governments viz Extension of Delhi Metro Rail from Mundka to Bahadurgarh from Government of Haryana and Kochi Metro Rail Project from Government of Kerala. The details are given in the Statement.

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†Original notice of the question was received in Hindi.

**Statement**

*Details of proposals for new metro rail networks*

State/ Project	Length in km.	Cost Rs. in crore	Funding Pattern	Present Status
Haryana: Extension of Delhi Metro to Bahadurgarh	11.781	1432	No firm proposal received from State Government.	Government of Haryana has forwarded Detailed Project Report to Government of National Capital Territory of Delhi (GNCTD) on 10.3.2009 for approval. GNCTD has not accorded its approval. The Government of Haryana has not yet submitted firm proposal with cost estimates, cost sharing and firm commitment to meet its share of the cost, etc. to the Central Government. As such, proposal is presently pre- mature
Kerala: Kochi Metro Rail Project	25.3	2991.5	Joint Ownership Special Purpose Vehicle of Government of India and Government of Kerala on 50:50 equity sharing basis.	The Planning Commission has supported the proposal and the final Cabinet Note for Kochi Metro Rail Project has been sent to the Cabinet Secretariat for consideration of the Cabinet.

**New deal for urban transport**

1647. SHRI MOHD. ALI KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any new deal for urban transport;
- (b) if so, the details worked out so far for each State especially in Andhra Pradesh;
- (c) the funds released/to be released so far for this purpose; and
- (d) whether Government has failed in providing urban transport in each State especially in Andhra Pradesh despite spending lakhs of rupees in each State?